COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 139 OF 2018

Dated: 18th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

UJVNL Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Krishn for R-1

Mr. Pradeep Mishra Mr. Suraj Singh for R-2

<u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on <u>20-3-2019</u>. Tag to appeal No. 215 of 2016 & batch.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js